

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : BILASPUR

Original Application No.203/00925/2017

Bilaspur, this Thursday, the 19th day of April, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

M.M. Sonwani, S/o Late Miluram Sonwani, aged about 54 years,
Occupation : Ex-Assistant GSI State Unit C.G. Raipur (C.G.).

-Applicant

(By Advocate – Shri K.K. Dixit)

V e r s u s

1. Central Government of India through Director General GSI Office of 27 Jawaharlal Nehru Road, Calcutta 700016 (West Bengal).
2. Central Government of India through Additional Director General, Geological Survey of India, G.S.I. Complex Seminary Hills Nagpur – 410006 (M.S.).
3. Government of India through Head of the Office, GSI Chhattisgarh Unit Kanchan Ganga Road, Behind Ravi Shanker University Rohinipuram Raipur (C.G.)

- Respondents

(By Advocate – Vivek Verma)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to file a fresh O.A.

Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member